

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 198 OF 2016**

**Dated: 6<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Sihor Rerolling Mills Association ..... Appellant(s)  
Vs  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Anand K. Ganesan  
Ms. Poorva Saigal for R-2 & R-3

**ORDER**

List the matter on **27.04.2017.** In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/pr